

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C)

No(s). 4399/2014

AWADH NATH DWIVEDI & ORS

Petitioner(s)

VERSUS

STATE OF U.P & ORS

Respondent(s)

(with office report)

Date : 28/01/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr. Rajeev Kumar Srivastav, Adv .
Mr. Rohit Singh, Adv.

For Respondent(s)

Ms. Alka Sinha, Adv.
Mr. Anuvrat Sharma, Adv.UPON hearing the counsel the Court made the following
O R D E R

1 the Four weeks time, as last chance is given to al
respondents to file the counter affidavit.
List again on 11.3.2016.

(M V RAMESH)
RegistrarMG
Signature Not VerifiedDigitally signed by
Madhu Grover
Date: 2016.01.28
16:56:13 SCT
Reason: